

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/S POINT DEVELOPERS PRIVATE LIMITED**  
**OPERATING IN CONSTRUCTION INDUSTRY IN MUMBAI**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Point Developers Private Limited PAN: AAGCP1933Q CIN: U45202MH2011PTC213880
2.	Address of the registered office	The registered office of the Company as per MCA is Office No. 505, Business Point, D. K. Sandhu Marg, Opp. Saibaba Mandir, Chembur, Mumbai, Maharashtra, India – 400071. However, the company is not maintaining any registered office as on date.
3.	URL of website	There is no website of Corporate Debtor (CD).
4.	Details of place where majority of fixed assets are located	The Corporate Debtor was incorporated for a single project known as 'Business Point' in respect of which the part occupation certificate (OC) is received. OC for one office on 7 <sup>th</sup> Floor is not received yet. There are no unsold offices in the project. There are only financial assets receivable.
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	As per last available Audited Financial Statement of FY 2021-22 there was revenue of Rs. 326.60 Lakhs.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email: E-mail: cirp.pdpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought through communication to the following email: E-mail: cirp.pdpl@gmail.com
10.	Last date for receipt of expression of interest	22/06/2025
11.	Date of issue of provisional list of prospective resolution applicants	29/06/2025
12.	Last date for submission of objections to provisional list	04/07/2025
13.	Date of issue of final list of prospective resolution applicants	14/07/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19/07/2025

15.	Last date for submissions of resolution plans	18/08/2025
16.	Process email id to submit EOI	cirp.pdpl@gmail.com
17.	Details of the corporate debtor's registration status as MSME	UDYAM-MH-18-0008816 registered on 07/09/2020

Sd/-

**Vaishali Arun Patrikar**  
**Resolution Professional**

**Of M/s. Point Developers Private Limited**

IBBI Registration No: IBBI/IPA-002/IP-N00812/2019-2020/12566

AFA valid till 31/12/2025

Place: Pune

Date: 07/06/2025